

Name of the Corporate Debtor : K.I.(International) Limited
Date of commencement of CIRP: 24.07.2025 (Order Published on 29.07.2025)
List of creditors as on: 19.08.2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016
(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					-	-			
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					-	-			
5	Operational creditors (Workmen)									
6	Operational creditors (Employees)									
7	Operational creditors (Government Dues)	3	22,18,55,838.00	2	21,14,06,339.00		17,54,999.00	86,94,500.00		
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	19,85,71,970.83	3	11,74,95,291.00	-	-	8,10,76,679.83		
9	Other creditors, if any,									
Total		7	42,04,27,808.83	5	32,89,01,630.00	-	17,54,999.00	8,97,71,179.83		

Annexure-1 Name of the Corporate Debtor : K.I.(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Publised on 29.07.2025) List of creditors as on: 19.08.2025															
List of secured financial creditors belonging to any class of creditors (Amount in ₹)															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingen t claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under	Remarks, if any
			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Amount	Whether	% of voting					
NIL															

Annexure-2 Name of the Corporate Debtor : K.I.(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Published on 29.07.2025) List of creditors as on: 19.08.2025														
List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)														
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent	Amount of any mutual	Amount of claim not	Amount of claim under	Remarks, if any
			Date of receipt	Amount	Amount of	Nature of	Amount covered by	Whether	% of voting					
						NIL								

Annexure – 3													
Name of the Corporate Debtor : K.I.(International) Limited													
Date of commencement of CIRP: 24.07.2025 (Order Published on 29.07.2025)													
List of creditors as on: 19.08.2025													
List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted									Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					

NIL

Annexure – 4													
Name of the Corporate Debtor : K.I.(International) Limited													
Date of commencement of CIRP: 24.07.2025 (Order Published on 29.07.2025)													
List of creditors as on: 19.08.2025													
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in ₹)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
						NIL							

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[illegible]

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Claims received on account of outstanding Salaries of Ex-employees

[illegible]

Claims received on account of outstanding Gratuity of ex-employees

[illegible]

<p align="center">Annexure – 7 Name of the Corporate Debtor : K.L(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Published on 29.07.2025) List of creditors as on: 19.08.2025</p>														
<p align="center">List of operational creditors (Government dues) (Amount in ₹)</p>														
Sl. No.	Details of Claimants Department	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	The Deputy Commissioner of Income Tax	12-08-2025	17,55,000.00	1.00	Penalty Demand	0	0	NO	NIL	0	0	17,54,999.00	0	The claim is contingent and hence admitted by Rupee 1 and the claim of Rs. 1,754,999 is rejected. The appeal against the penalty order is pending before the Hon'ble Commissioner Appeal.
2	Assistant Commissioner (ST)(FAC)	12.08.2022	21,14,06,338.00	21,14,06,338.00	GST liability	0	0	NO	91.27	0	0	0	0	-
3	Deputy Commissioner of IT-TDS	12.08.2022	86,94,500.00	0	TDS liability	0	0	NO	NIL	0	0	0	86,94,500.00	The full claim amount has been kept under verification, as the assessment order copy requested has not been submitted.
	TOTAL		22,18,55,838.00	21,14,06,339.00					91.27			17,54,999.00	86,94,500.00	
<p align="center">Annexure – 8 Name of the Corporate Debtor : K.L(International) Limited Date of commencement of CIRP: 24.07.2025 (Order Published on 29.07.2025) List of creditors as on: 19.08.2025</p>														
<p align="center">List of operational creditors (Other than Workmen and Employees and Government Dues)</p>														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Greta Steels Private Limited	12-08-2025	9,72,80,900.00	9,72,80,900.00	Sale of goods to CD	0	0	NO	NIL	0	0	0	0	The claimant is treated as related party of the CD
2	Mahendra Sponge and Power Limited	12-08.2025	2,54,33,149.00	1,94,64,084.00	Sale of imported coals to CD	0	0	YES	8.40	0	0	0	59,69,065.00	The claim has been kept under verification to the extent of Rs 5,969,065, as no document for interest and/or confirmation of outstanding balance w.r.t. interest is provided. Hence, the portion of claim towards interest charged is kept under verification.
3	Mar-Tech Insurance Surveyors and Loss Assessors Pvt Ltd	12.08.2022	8,57,921.83	7,50,307.00	Professional Service provided to CD	0	0	YES	0.32	0	0	0	1,07,614.83	The claim has been kept under verification to the extent of Rs. 107,615. The admitted portion of the claim has been verified on the basis of the books of accounts of the Corporate Debtor. However, for the balance amount, no account balance confirmation has been provided to justify limitation.
4	Sugali Ventures Limited (Formerly Anchor Projects Ltd)	12.08.2022	7,50,00,000.00	0		0	0	YES	NIL	0	0	0	7,50,00,000.00	The full claim amount has been kept under verification. The supporting documents evidencing the nature of transactions and relevant agreement etc have not yet been submitted.
	TOTAL		19,85,71,970.83	11,74,95,291.00					8.73				8,10,76,679.83	

<p align="center">Annexure – 9</p> <p align="center">Name of the Corporate Debtor : K.I.(International) Limited</p> <p align="center">Date of commencement of CIRP: 24.07.2025 (Order Published on 29.07.2025)</p> <p align="center">List of creditors as on: 19.08.2025</p>
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List of other creditors (Other than financial creditors and operational creditors)	
(Amount in ₹)	

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